

In the National Company Law Tribunal  
Kolkata Bench  
Kolkata

**CORAM:**

Shri Vijai Pratap Singh,  
Hon'ble Member(J)  
&  
Shri Jinan K.R.  
Hon'ble Member(J)

**C.P.(I.B.) No. 347/KB/2017**

**In the matter of:**

THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

-And-

**In the matter of :**

Section 8 and 9 and other applicable provisions of the  
Insolvency and Bankruptcy Code, 2016.

-And-

**In the matter of:**

Henkel Adhesives Technologies India Private Limited  
10th & 11th Floor, Kesar Solitaire, Plot No.5, Sector-19,  
Palm Beach Road, Sanpada, Navi Mumbai- 400705

... **Applicant**

-And-

**In the matter of:**

Ess Dee Aluminium Limited, 1 Sagore Dutta Ghat Road,  
Kamarhati, Kolkata, West Bengal- 700058

... **Respondent**

**Counsels on Record:**

- |                                     |                        |
|-------------------------------------|------------------------|
| 2. Ms. Urmila Chakraborty, Advocate | ] For the Petitioner   |
| 2. Ms. Shyantee Datta, Advocate     | ]                      |
| 1. Rajarshri Dutta, Advocate        | ] For Henkel Adhesives |
| 2. Mr. Rahul Auddy, Advocate        | ]                      |

Date of pronouncement of the Order: 24-10-2017

## ORDER

The Tribunal delivered its judgment in the above-captioned case vide Order dated 16.10.2017. Later on, it is observed that the next date of hearing is not mentioned in the Order. Accordingly, the next date of hearing is fixed on 6<sup>th</sup> November, 2017.

Other contents of the Order of this Tribunal dated 16<sup>th</sup> October, 2017 will remain same.

Urgent certified copy of this Amended Order, if applied for be issued upon compliance with all requisite formalities.

Sd/-  
(Jinan K.R.)  
Member (J)

Sd/-  
(Vijai Pratap Singh)  
Member (J)

Signed on this, the 24<sup>th</sup> day of October, 2017